GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES LOK SABHA UNSTARRED QUESTION No. 4308

ANSWERED ON 28TH MARCH 2017

Upgradation of Food Processing Technology

4308. SHRI B.S. YEDIYURAPPA:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government proposes to provide any incentive to the State Governments and private entrepreneurs to upgrade the technology of food processing industries in various States;
- (b) if so, the details thereof, State-wise including Karnataka;
- (c) whether foreign funding has also been sought for this purpose; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI)

(a) & (b): Currently, there is no such scheme in the Ministry of Food Processing Industries. However, Under the Scheme for Technology Upgradation/Establishment/Modernization of Food Processing Industries implemented by the Ministry of Food Processing Industries(MOFPI) during 11th Plan, financial assistance has been provided in the form of Grant-in-aid to eligible entrepreneurs in the country for setting up of new food processing units as well as technological upgradation and expansion of existing food processing units.

This scheme was subsequently subsumed in the Centrally Sponsored Scheme (CSS)-National Mission on Food Processing (NMFP) with effect from 01.04.2012 till 31.03.2015. Thereafter, the said scheme got delinked from Government of India's assistance and it was left to the State Governments to decide on its continuance from their increased resources as per recommendations of 14th Financial Commission. The committed/spillover liabilities of cases received upto end of 11th Plan are being considered by Ministry of Food Processing Industries for sanction of Grant-in-aid during the 12th Plan under the said scheme as per availability of funds and merits of proposals. The details of Food Processing Industries assisted in the country including Karnataka during last three years and current year as part of meeting committed liabilities of 11th Plan are at **Annexure**.

(c) & (d): Since there is no such scheme at present, the question of seeking foreign funding for the same does not arise. However, foreign direct investment (FDI) equity inflows received in the food processing sector in the country since 2010-11 are as under:

| Year (April-March) | FDI Equity inflows |
|--------------------|--------------------|
| | (US \$ Million) |
| 2010-11 | 188.67 |
| 2011-12 | 170.21 |
| 2012-13 | 401.46 |
| 2013-14 | 3982.89 |
| 2014-15 | 515.86 |
| 2015-16 | 505.88 |
| 2016-17(Apr- Dec) | 663.23 |

STATEMENT REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 4308 FOR ANSWER ON 28.03.2017 REGARDING UPGRADATION OF FOOD PROCESSING TECHNOLOGY

The details of Units provided with financial assistance in the country including Karnataka during last three year and current year (upto 24.03.2017) under the scheme for Technology up gradation/Establishment/ Modernization of FPIs.

| Sr. No | State | 2013-14 | | 2014-15 | | 2015-16 | | 2016-17 (24.03.2017) | |
|--------|---|---------|---------|---------------|-------|---------|-------|-------------------------|------|
| | | (Rs. I | n Lakh) | (Rs. In Lakh) | | (Rs. In | Lakh) | (Rs. In Lakh) | |
| | | Nos. | Amt. | Nos. | Amt. | Nos. | Amt. | Nos. | Amt. |
| 1 | Andhra Pradesh | 143 | 2877 | 144 | 2585 | 38 | 705 | 34 | 643 |
| 2 | | | | | | | | | |
| 3 | Arunachal Pradesh | 2 | 69 | 0 | 0 | 0 | 0 | 0 | 0 |
| 4 | Assam | 11 | 255 | 2 | 40 | 4 | 53 | 1 | 21 |
| 5 | Bihar | 2 | 27 | 6 | 72 | 3 | 59 | 2 | 19 |
| 6 | Chandigarh | 2 | 33 | 1 | 8 | 0 | 0 | 0 | (|
| Ū | Chhattisgarh | 68 | 801 | 57 | 691 | 22 | 248 | 15 | 169 |
| 7 | Delhi | 6 | 118 | 2 | 50 | 1 | 25 | 2 | 34 |
| 8 | Jenn Jenn Jenn Jenn Jenn Jenn Jenn Jenn | | 110 | | 30 | | | | |
| | Daman & Diu | 0 | 0 | 1 | 25 | 1 | 25 | 1 | 2 |
| 9 | Goa | 5 | 93 | 8 | 155 | 1 | 7 | 1 | 19 |
| 10 | Gujarat | 77 | 1394 | 70 | 1175 | 54 | 986 | 75 | 1354 |
| 11 | Haryana | 34 | 566 | 26 | 510 | 27 | 570 | 17 | 32 |
| 12 | | | | | | | | | |
| 13 | Himachal Pradesh | 10 | 260 | 11 | 252 | 9 | 219 | 7 | 16 |
| 13 | Jammu & Kashmir | 3 | 55 | 3 | 48 | 9 | 222 | 5 | 12 |
| 14 | Jharkhand | 2 | 38 | 5 | 118 | 3 | 67 | 3 | 100 |
| 15 | Karnataka | 68 | 840 | 74 | 1084 | 49 | 744 | 52 | 84 |
| 16 | Kerala | 43 | 740 | 21 | 355 | 20 | 293 | 45 | 83 |
| 17 | Relaia | 43 | 740 | 21 | 333 | 20 | 293 | 43 | 63 |
| | Madhya Pradesh | 30 | 405 | 23 | 357 | 17 | 325 | 12 | 21 |
| 18 | | | | | | | | | |
| 19 | Maharashtra | 168 | 2367 | 142 | 2051 | 100 | 1507 | 61 | 100 |
| 20 | Manipur | 38 | 944 | 0 | 0 | 0 | 0 | 0 | - |
| 21 | Meghalaya | 3 | 72 | 1 | 38 | 0 | 0 | 0 | (|
| 22 | Nagaland | 2 | 22 | 0 | 0 | 1 | 13 | 1 | 1 |
| 23 | Odisha | 5 | 73 | 14 | 259 | 7 | 119 | 6 | 11 |
| 23 | Pondicherry | 1 | 25 | 0 | 0 | 0 | 0 | 0 | |
| 24 | Punjab | 83 | 949 | 42 | 468 | 27 | 364 | 28 | 35: |
| 25 | Rajasthan | 50 | 545 | 76 | 1242 | 84 | 1564 | 51 | 85 |
| 26 | | | | | | | | | |
| 27 | Tamil Nadu | 58 | 997 | 62 | 1169 | 31 | 674 | 24 | 49 |
| | Uttar Pradesh | 57 | 1028 | 65 | 1098 | 33 | 631 | 37 | 58 |
| 28 | | | | | | | | | |
| 29 | Uttrakhand | 7 | 225 | 6 | 156 | 4 | 96 | 3 | 8 |
| 23 | West Bengal | 18 | 390 | 27 | 467 | 17 | 409 | 8 | 15 |
| | Total | 996 | 16208 | 889 | 14473 | 562 | 9925 | 491 | 854 |